

are still in contract period or are being awarded, hence not delayed. No specific targets are fixed for constructions of road for coming years. However, efforts are being made to augment the capacity of National Highway network in a phased manner in coming years to avoid congestion and to ensure smooth flow of traffic on National Highways. Regular persuasion with all the stakeholders and liaisoning with the concerned state authorities for removal of impediments for completion of delayed projects are being taken up regularly.

(d) No, Sir.

(e) Does not arise.

Accidents on Mumbai-Goa National Highway

2035. DR. BHALCHANDRA MUNGEKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of fatal accidents on the Mumbai-Goa National Highway during the last five years, year-wise;

(b) by when the work of converting this highway into four-lane is likely to be completed; and

(c) what is the financial provision for this work?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Accident data is compiled in the Ministry in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. The specific NH wise road accident data are not compiled in this format.

(b) and (c) The work of feasibility study including land acquisition and other pre-construction activities is in progress. Project implementation would be taken up after completion of pre-construction activities. Generally, the construction period allowed for such projects is about 3 years.

Payment to websites/consulting firms under investigation

2036. SHRI SALIM ANSARI: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Power Grid Corporation of India Limited (PGCIL) has paid huge subscriptions/fees/advertisements to the website/consulting firms being probed by crime branch of Delhi Police in leakage of documents case;